

**HIGH COURT OF UTTARAKHAND, NAINITAL****NOTIFICATION**

No. 406/UHC/Admin.A-2/2023

Dated: Dec.22, 2023

Vide letter No. 523/XXX(4)/2023-04(27)/2023 dated 22.12.2023, Shri Karmendra Singh, Additional Secretary, Personnel & Vigilance Section-04, Government of Uttarakhand has communicated to this Hon'ble Court that Technical Resignation of Ms. Shristi Shukla, Judicial Magistrate-II, Dehradun has been accepted w.e.f. afternoon of 22.12.2023 to join U.P. Judicial Service. The above stated letter reads as under:

“उपरोक्त विषय से संबंधित आपके पत्र दिनांक 05 दिसम्बर, 2023 के क्रम में मुझे यह कहने का निदेश हुआ है कि उत्तराखण्ड सरकारी सेवक त्याग पत्र नियमावली, 2003 के नियम-2 के खण्ड (दो) के परन्तुक में दी गयी व्यवस्थानुसार, नोटिस की बाध्यता से छूट प्रदान करते हुए उत्तर प्रदेश न्यायिक सेवा में योगदान दिये जाने हेतु सुश्री सृष्टि शुक्ला, द्वितीय न्यायिक मजिस्ट्रेट, देहरादून का, इस आदेश के जारी होने के दिनांक के अपराह्न से तकनीकी त्याग पत्र स्वीकार किया जाता है।

भवदीय,

Signed by Karmendra Singh  
Date: 21-12-2023 17:48:35(कर्मन्द् सिंह)  
अपर सचिव**By Order of Hon'ble the Acting Chief Justice,****Sd/-**(Ashish Naithani)  
Registrar General

No. 7049/UHC/XIV/a-32/Admin.A/2023

Dated: Dec. 22, 2023

1. P.P.S. to Hon'ble the Acting Chief Justice for information and to place it before His Lordship.
2. P.S./P.A. to Hon'ble Judges of the Court with the request to place the notification for kind perusal of Hon'ble Judges.
3. P.S. to Registrar General.
4. Principal Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun for information.
5. Secretary, Legislative, & Parliamentary Affairs, Govt. of Uttarakhand, Dehradun for information.
6. Secretary (Personnel), Government of Uttarakhand, Dehradun for information.
7. All the District Judges of the District Judiciary for information.
8. Principal Judge, Family Court, Dehradun and Judges, Family Courts of the State for information.
9. Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital for information.
10. Member-Secretary, Uttarakhand State Legal Services Authority, ADR Building, High Court Campus, Nainital for information.
11. Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun for information.
12. Legal Advisor to H.E. the Governor of Uttarakhand for information.
13. Chairman, Commercial Tax Tribunal, Uttarakhand, Dehradun for information.
14. Chairman, State Transport Appellate Tribunal, Dehradun for information.
15. Legal Advisor to Public Service Commission, Uttarakhand, Haridwar for information.
16. Registrar, Public Service Tribunal, Uttarakhand, Dehradun for information.
17. Registrar, Consumer Dispute Redressal Commission, Uttarakhand, Dehradun for information.
18. Presiding Officer (s), Labour Court, Dehradun, Haridwar and Kashipur, District U.S. Nagar for information.
19. Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital for information.
20. Presiding Officer (s) Food Safety Appellate Tribunals, Dehradun and Haldwani, District Nainital for information.
21. All the Registrars of the Court for information.

22. OSD/CPC of the Court.
23. Secretary, HCLSC, Nainital.
24. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
25. Deputy Registrar (Accounts) of the Court for information.
26. Chief Treasury Officer, Dehradun.
27. Deputy Registrar (IT), High Court of Uttarakhand, Nainital for uploading the notification on the website of the Court.
28. Assistant Registrar (Vigilance) of the Court for information.
29. Guard File/ Assistant concerned.

**Assistant Registrar  
Admin.A-2**